

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 13 OF 2016 &
IA NOS. 25 & 425 OF 2016 & IA NO. 229 OF 2017**

Dated: 24th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Pvt. Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gohri

Counsel for the Respondent(s) : Mr. Rakesh Dewan

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **28.04.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**